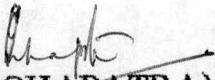


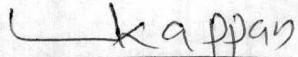
Order Dated 4<sup>th</sup> August, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)  
Hon'ble Mr. C.R. Mohapatra, Member (A)

As per order dated 09.06.2009 in W.P.(C) No.8440/2009 it is ordered by the Hon'ble High Court of Orissa that "nothing remains to be decided in the Original Application which is pending in the Central Administrative Tribunal, Cuttack Bench, Cuttack." Therefore, the Original Application is closed accordingly.

  
(C.R. MOHAPATRA)  
ADMINISTRATIVE MEMBER

  
(K. THANKAPPAN)  
JUDICIAL MEMBER